

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH NEW DELHI**

**CP No. 208/2018 in
OA No. 434/2017**

This the 12th day of July, 2019

Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)

1. Sohan Bir Singh,
 Aged 60 years,
 S/o Late Shri Dharm Singh,
 Working as TGT (N.Sc.) in
 Directorate of Education,
 GNCT of Delhi,
 R/o C-995, L.I.G. Flats,
 East of Loni Road,
 Delhi-110093.
2. Ram Kumar Tomar,
 Aged 56 years,
 S/o Shri Sukhbir Singh Tomar,
 Working as Vice Principal in
 Directorate of Education,
 GNCT of Delhi,
 R/o B-326, MIG Flats,
 East of Loni Road, Delhi.
3. Naresh Pal,
 Aged 59 years,
 S/o Late Shri Hukam Singh,
 Working as TGT in
 Directorate of Education,
 GNCT of Delhi,
 R/o C-63, Gali No.3,
 North Chhajjupur,
 Delhi-110094.
4. Satyaver Singh,
 Aged 59 years,

S/o Late Shri Abhey Ram,
Working as PGT (Skt.) in
Directorate of Education,
GNCT of Delhi,
R/o H.96, Gali No.6,
Ganga Vihar, Delhi-110094.

5. Harpal Singh Tomar,
Aged 59 years,
S/o Shri Shyam Singh,
Working as TGT in
Directorate of Education,
GNCT of Delhi,
R/o V&PO Baoli, Patti Gopi,
Distt. Baghpat (U.P.).
6. Gyanendra Sharma,
Aged 62 years,
S/o Late Shri J.R. Sharma,
Retired PGT (Skt.) in
Directorate of Education,
GNCT of Delhi,
R/o 3 BA-214, T04, Raj Nagar Extension,
River Heights, Ghaziabad (U.P.)
7. Amar Singh Tomar,
Aged 56 years,
S/o Late Shri Anang Pal Singh
Working as PGT (Eco.) in
Directorate of Education,
GNCT of Delhi,
R/o Gali No.6, Bhajjan Vihar Court Road,
Bhagpat, U.P.-250609.
8. Krishan Pal Singh,
Aged 61 years,
S/o Shri Asha Ram,
Working as TGT (N.Sc.) in
Directorate of Education,
GNCT of Delhi,
R/o F-51, Rajpuri Colony,

Loni Border, Loni,
Ghaziabad (U.P.).

9. Veer Sen,
Aged 61 years,
S/o Shri Harpal Singh
Working as PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o C-51, Gali No.1/4, Thana Road,
Bhajanpura, Delhi-53.
10. Umesh Chand,
Aged 57 years,
S/o Jugal Kishore Sharma,
Working as PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o 9/90 A, Sec-III, Angoori Park,
Rajender Nagar, Sahibabad, Ghaziabad.
11. Atar Singh,
Aged 59 years,
S/o Late Shri Mange Ram
Working as PGT (Pol.Sc.) in
Directorate of Education,
GNCT of Delhi,
R/o B-55, West Jyoti Nagar Enclave,
Delhi-110094.
12. Dharam Pal Singh,
Aged 62 years,
S/o Shri Nahar Singh,
Working as PGT (Hindi) in
Directorate of Education,
GNCT of Delhi,
R/o H.No.299, A-Block,
Vikas Kunj, Loni Ghaziabad (U.P.).
13. Prem Verma,
Aged 63 years,

W/o Shri Jitendra Singh,
Retired PGT (Economics) in
Directorate of Education,
GNCT of Delhi,
R/o B-852, D.D.A. MIG Flats,
East of Loni Road, Delhi.

14. Promila Verma,
Aged 62 years,
W/o Shri Rajvir Singh,
Retired PGT (History) in
Directorate of Education,
GNCT of Delhi,
R/o 2/39, Sector-2,
Rajendra Nagar,
Ghaziabad (U.P.)
15. Devendra Pratap Singh,
Aged 57 years,
S/o Shri S.S. Jain,
Working as PGT (Chemistry) in
Directorate of Education,
GNCT of Delhi,
R/o J-64, Mansarovar Park,
Shahdara, Delhi-32.
16. Parmanand,
Aged 59 years,
S/o Late Shri Mange Ram,
Working as PGT (Hindi) in
Directorate of Education,
GNCT of Delhi,
R/o Gali No.3, New Colony Meerut Road,
Baghpat (U.P.-250609).
17. Mahipal Singh,
Aged 59 years,
S/o Late Shri Atar Singh,
Working as PGT (Eco.) in
Directorate of Education,

GNCT of Delhi,
R/o G-3, S.T. East, Jyoti Nagar,
Delhi-93.

18. Virendra Pal Singh,
Aged 56 years,
S/o Shri T.R. Singh
Working as PGT (Chemistry) in
Directorate of Education,
GNCT of Delhi,
R/o A-2, Brij Vihar,
Ghaziabad (U.P.)
19. Om Parkash, Aged 58 years,
S/o Late Shri Ram Kishan,
Working as PGT (Pol.Sci.) in
Directorate of Education,
GNCT of Delhi,
R/o Flat No.605, Retch C.G.H.S.,
Sec-21C, Part-3,
Faridabad (Haryana).

.. Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

1. Sh. M.M. Kutty,
Chief Secretary,
New Secretariat, New Delhi.
2. Sh. Soumya Gupta
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi.
3. Sh. M.L. Ambhore
Deputy Director of Education,
Govt. of NCT of Delhi,
District North-East,
Yamuna Vihar, B-Block,
Delhi-53.

... Respondents

(By advocate: Shri G.D. Chawla for Ms. Harvinder Oberoi)

ORDER (ORAL)**By Hon'ble Mr. S.N. Terdal, Member (J),**

Learned counsel for the applicants submits that the respondents have complied with the orders of this Tribunal.

2. In the circumstances, and in view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices are discharged. However, the petitioners are at liberty to avail their remedies, in accordance with law, if they are still having any other grievance against the orders now passed by the respondents. No costs.

(A.K. Bishnoi)
Member (A)

(S.N. Terdal)
Member (J)

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